

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 12/SM/2017
Along with I.A. No.54/2017**

Subject : Operationalization of LTA of Long Term Transmission Customers (LTTCs) as per Regulations 8(5) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

Date of Hearing : 10.4.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Respondent : Central Transmission Utility

Parties present : Shri M.G. Ramachandran, Advocate, CTU
Ms. Anushree Bardhan, Advocate, CTU
Ms. Poorva Saigal, Advocate, CTU
Ms. Jyoti Prasad, CTU
Shri Swapnil Verma, CTU
Ms. Swapna Seshadri, Advocate, DANS Energy Ltd.
Shri Anand K. Ganeshan, Advocate, DANS Energy Ltd.
Shri Ashwin Ramanathan. Advocate, DANS Energy Ltd.
Shri Ravi Kishore, PTC

Record of Proceedings

Learned counsel appearing on behalf of CTU submitted that pursuant to order passed by the Commission in Petition No. 229/RC/2015, CTU wants to make a detailed presentation in the matter and requested to list the petition for hearing separately. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 15.5.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**